

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 190 of 2011

Dated: 4th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

Torrent Power Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. H.S. Jaggi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further submissions of the Appellant on 13.02.2013 at 2.30
p.m.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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